THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 8

Dated Guwahati, the 4th February, 2016

Hon'ble the Chief Justice (Acting) has been pleased to constitute a Arrear Committee of the Gauhati High Court as follows:-

NAME OF THE COMMITTEE	NAMES OF THE HON'BLE JUDGES	SECRETARY
Arrear Committee	Hon'ble Mr. Justice Hrishikesh Roy Hon'ble Mr. Justice A.K. Goswami Hon'ble Mr. Justice Ujjal Bhuyan	Registrar (Judicial)

By Order,

Sd/- B.K. Chetri,

REGISTRAR (JUDICIAL)
emo No. HC. III - 32/2009/ <u>322-340</u> / G, Dated 04.02.2016
ppy to:-
The Registrar (), Gauhati High Court, Guwahati.
1) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawi Bonch, Aizawi
The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
F) The Joint Registrar () Gauhati High Court Court Court
The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
The Deputy Registrar (), Gauhati High Court, Guwahati.
The Asstt. Registrar (), Gauhati High Court, Guwahati.
The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
) The Special Officer, Translation Wing, Gauhati High Court, Guwahati
10) The System Analyst, Gauhati High Court, Guwahati. He is requested to upload this
Nouncation in the Website of Gaunati High Court.
1) The Admn. Officer (J) (), Gauhati High Court, Cuwahati
2) The P.S. to Holl Die Mr. Justice Hrishikesh Roy Judge Gaubati High Court Courted
3) THE P.S. to Holl Die Mr. Justice A.K. Goswami, Judge, Gauhati High Court, Court hat
7) The P.S. to non die Mr. Justice Uttal Bhuvan. Judge, Gambati High Court, Gumbbati
5) The F.S. to non big Mr./Mrs. Justice Gauhati High Court Chy
o) The Court Manager, Gaunati High Court, Guwahati
7) The Court Master, Court No, Gauhati High Court, Guwahati
8) The Court Officer, No.1 & 2, Gauhati High Court, Guwahati
9) The C.A. to the Registrar General, Gauhati High Court, Guwahati.